

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-689/ND/2023

IN THE MATTER OF:
M/s. Fashion Suitings Pvt. Ltd.

...PETITIONER

Vs

Shriya Overseas Pvt ltd.
Section
U/s 7 of IBC, 2016

...RESPONDENT

Order delivered on 16.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :

ORDER

Re-notified to **17.05.2024**.

Sd/-
(Court Officer)